

certed was 1066 km and the cost of conversion was estimated at Rs. 120.05 crores at the then prevailing rates.

(c) Due to constraint of resources, it has not been possible to undertake the conversion.

[*English*]

Guidelines for Air Taxi Services

7925. SHRI A. VJAYARAGHAVAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have issued any guidelines for the proposal Air Taxi services in the country; and

(b) if so, the steps taken to prevent the usage of second hand and unsafe planes as air taxis?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) The licence for operating air taxi is given by Director General of Civil Aviation only after ensuring all the conditions for safe operation. The operator will have to comply with the guidelines issued by D.G.C.A. and they will have to submit to periodic inspection by D.G.C.A.

[*Translation*]

Declaration of Dhopur as Industrially Backward District

7926. SHRI THAN SINGH JATAV: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to declare Dhopur district in Rajasthan as an industrially backward area;

(b) if so, when it will be done; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). Backward districts/ areas were identified by the Central Government on the basis on the criteria laid down by the Planning Commission. As district Dhopur did not fulfil the criteria laid down, it was not declared as a backward area. There is no proposal to declare any more districts including Dhopur as backward.

[*English*]

Summer Special Trains

7927. SHRI MANIKRAO HODLYA GAVIT:
SHRI RAMESH CHENNI-
THALA:
SHRI R.N. RAKESH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to start some special trains to cope with the summer rush in the months of April to August, 1990 in the country and especially on Delhi-Kashmir line; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) A pair of summer specials was run between Mangalore-Jammu Tawi on 24.4.90 ex. Mangalore and 27.4.90 ex. Jammu Tawi. From May '90 Time Table a new weekly Express service has been introduced between these two stations.

A statement giving details of special trains running on various routes is given

below:

[*Translation*]**STATEMENT****Share of Power of Madhya Pradesh
from Southern Grid**

1. Bombay — Pune
2. Bombay VT — Varanasi
3. Bombay VT— Gorakhpur
4. Bombay Central — Nizamuddin
5. Ahmadabad — Varanasi
6. Bombay Central — Ahmadabad
7. Bombay Central— Hapa
8. Bombay Central — Gandhidham
9. Howrah —Delhi
10. Howrah — Dehradun
11. Madras — Trivandrum
12. Madras — Tirunelveli
13. Madras — Calicut
14. Bangalore — Ernakulam
15. Bombay VT — Hyderabad
16. Bombay VT— Trivandrum
17. Hyderabad — Howrah
18. Secunderabad — Madras
19. Secunderabad — Tirupati
20. Mangalore — Jammu Tawi.

7928. SHRI RAMESHWAR PATIDAR:
Will the Minister of ENERGY be pleased to state:

(a) whether Madhya Pradesh is entitled to have 15 megawatts of power from Maharashtra from the Southern Grid under the State Reorganisation Act, 1956;

(b) whether sufficient power is being supplied to the Southern Grid by Maharashtra;

(c) whether Uttar Pradesh State Electricity Board is supplying its share of power to Madhya Pradesh, and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND
MINISTER OF CIVIL AVIATION (SHRI ARIF
MOHAMMAD KHAN): (a) No, Sir.

(b) Maharashtra provides assistance to Karnataka mainly during off-peak hours depending on availability.

(c) and (d). The Uttar Pradesh State Electricity Board is part of the Northern Grid and Madhya Pradesh does not have any share of power from the Central Stations in the Northern Grid.

[*English*]**Manmad-Indore Rail Link**

7929. SHRI UTTAMRAO
LAXMANRAO PATIL:
SHRI HARIBHAU SHANKAR
MAHALE:

Will the Minister of RAILWAYS be pleased to state: